

by these mills during the last five years;

- (ii) Identification of reasons for low percentage utilisation of spinning and processing capacities, low yarn production, and low market yarn sale;
- (iii) Identification of other specific problems faced by the NTC mills in West Bengal:
- (iv) Identification of yarn requirements of the decentralised sector in West Bengal and suggestions regarding means to improve quality and quantity of yarn production by the NTC mills with a view to cater to the requirements of the decentralised sector in the State/region; and
- (v) Recommendations for future course of action, regarding points (i), (ii), (iii) and (iv) above as well as any other related aspects, in the form of short-term remedial measures as well as long-term plans, so as to ensure the economic viability of NTC Subsidiary's Operations in West Bengal keeping

in view the market requirements.

(d) No, Sir.

(e) Does not arise.

Flats by Slum Wing of D.D.A

6466. SHRI PRATAPRAO B. BHOSALE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme was launched by slum wing of DDA for allotment of flats;

(b) if so, the details thereof with prices of flats fixed in each category;

(c) the details of flats to be allotted during current year and next year, category-wise and locality-wise; and

(d) the details of flats to be allotted during current year and next year, category-wise and locality-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Under the Residential Flats Registration Scheme, 1985, the price of the allotted flats in different localities is as under

Locality	Ground Floor	First Floor	Second Floor	Top Floor
1	2	3	4	5
Madipur	54,098	51,201	51,201	51,201
Jahagirpuri	51,597	48,800	48,800	48,800
Sarai Rohill	66,000	62,800	68,800	51,500
Raghubir Nagar	55,866	52,876	52,876	52,876

Figures in rupees

(c) 1264 flats have been allotted as per details given below:

<i>Sl. No.</i>	<i>Category-wise position</i>	<i>No. of flats allotted</i>
1	2	3
1	General	903
2	Scheduled Castes	316
3	Physically handicapped	13
4	Ex-servicemen	13
5	Widows	19

Locality-wise position

<i>Sl No</i>	<i>Name of the locality</i>	<i>No of flats allotted</i>
1	2	3
1	Madipur near DSIDC	552
2	Madipur 'E' Block	320
3	Jahangirpuri	136
4	Raghubir Nagar	144
5	Sarai Rohilla	112

(d) Plans for allotment of flats during 1990-91 and 1991-92 are as under

1990-91

<i>Sl No</i>	<i>Locality</i>	<i>No of flats</i>
1	2	3
1	Boulevard Road	150
2	Tilak Nagar (near Gurdwara	288

<i>Sl. No.</i>	<i>Locality</i>	<i>No. of flats</i>
1	2	3
3.	Raghubir Nagar adjacent to Over head Tank	144
4.	Jahangirpuri	56
5.	Sunlight Colony	12
6.	Sarai Kale Khan Phase II	250
		906
	1991-92	
7.	Mangolpuri Phase I	192
8.	Mangolpuri Phase II	192
9.	Raghubir Nagar Phase I Raghubir Nagar Phase II	192
10.	Raghubir Nagar Phase III	144
11.	Raghubir Nagar Phase IV	112
		992

Punjab Red Cross Society

6467. BABA SUCHA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the organisational structure of the Punjab Red Cross Society;

(b) whether complaints of misuse/forcible collection of funds by the officers has been received:

(c) if so, indicate measures taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) According to the information received from the Indian Red Cross Society, the Punjab State Branch is one of the State Branches of the Indian Red Cross society formed under Indian Red Cross Society Act XV of 1920 of Parliament. Its headquarters is Chandigarh. The Governor of Punjab is the President and